Annexure – 7
Name of the corporate debtor: M/S PRINCE VITRIFIED PRIVATE LIMITED (IN CIRP); Date of commencement of CIRP: 08-03-2021; List of creditors as on: 20-08-2021
List of operational creditors (Government dues)

Amount in Rs.

SI. No.	Details of Claimant			Details of claim received		Details of claim admitted							Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
	I											claim	dues, that	admitted	verification	
	Department	Government	Identification	Date of	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whether	% of voting		may be set-			
			No.	receipt		admitted	claim	covered by	covered by	related	share in		off			
								security	guarantee	party?						
								interest								
1	Office of the Assistant	Central	NA	19-03-2021	28,96,653.00	28,79,737.00	unsecured	-	-	no		-	-	16,916.00	-	Rs. 16,916 Interest not
	Commissioner, CGST Division															Admitted , after CIRP
																date
2	Employees' Provident Fund	State	NA	16-03-2021	49,814.00	49,814.00	unsecured	-	-	no		-	-	-	-	-
	Organization															
3	Sales Tax Officer	State	NA	17-07-2021	13,02,47,835.00	12,52,19,701.00	unsecured	-	-	no		-	-	50,28,134.00	-	Interest up to CIRP date
																take i.e. Rs. 5,29,08,075
																and interest after CIRP